

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 436 of 2020**

**IN THE MATTER OF:**

**Shiva Graphite Resources Pvt. Ltd.**

**...Appellant**

**Vs.**

**Action Ispat and Power Pvt. Ltd.**

**...Respondent**

**Present: For Appellant: -Nemo**

**O R D E R**

**17.03.2020—** There being no appearance on behalf of the Appellant, let the appeal be posted 'for admission (fresh case)' on 24<sup>th</sup> March, 2020.

[Justice Bansi Lal Bhat]  
Acting Chairperson

[Justice Anant Bijay Singh]  
Member(Judicial)

[Shreesha Merla]  
Member(Technical)

Ar/G